

smoking in the non-smoking zone of the plane is violated more than it is observed, thereby exposing the aircraft to a fire mishap. Similarly during monsoon season, when there are frequent bumpings due to air pockets, there is a tendency to develop nausea, which is further aggravated by the smoke of a cigarette.

It may not be out of place to mention here that in USSR smoking is prohibited in the internal flights of Aeroflot, Saudi-Arabia has also banned public smoking in Hospitals and Government Offices in 1983 on grounds of health hazard.

I, therefore, urge upon the Government that in order to make air journey safe and comfortable, free from any risk, smoking on Indian Airlines flights should be banned.

- (xii) Need to introduce air service to Koraput (Orissa).

SHRI K. PRADHANI (Nowrangpur) : Sir, Koraput district is not only the largest district of Orissa but also one of the biggest districts in India predominantly inhabited by the tribals. This district is not well served by railways either with Bhubaneswar, the State headquarter or, Delhi. A large number of Public Undertakings like National Aluminium Company, Mig Factory, Dandakaranya Project of Central Government and Upper Indravati Multipurpose Project, Kholab Multipurpose Project, Balimela Multipurpose Project and Machkund Hydel Project of State Government, are functioning in this district. In addition to this, there are two private paper mills at Rayagada and Jeypore and Silicon Factory near Rayagada. There are a large number of Class I Officers in Government, Public Undertakings and Private Undertakings. These officers while going out on duty and others visiting these industries take lot of trouble and time to reach here and vice versa. I draw the attention of the Minister of Tourism and Civil Aviation to provide a small air-service for the industries and the people there.

13.40 hrs.

FINANCE BILL, 1984

MR. DEPUTY-SPEAKER : I will take up legislative business. Hon. Members, 15 hours have been allotted for all the three stages of the Finance Bill, 1984. If the House agrees, we may have 12 hours for general discussion, 2 hours for clause-by-clause consideration and one hour for third reading.

Shri Pranab Mukherjee.

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) : Mr. Deputy-Speaker, Sir I move* :

“That the Bill to give effect to the financial proposals of the Central Government for the financial year, 1984-85 be taken into consideration.”

Sir, the salient features of the main proposals in the Finance Bill have been explained in my Budget Speech. The details of the proposals contained in the Bill have been spelt out in the Explanatory Memorandum circulated along with the Budget papers. I do not, therefore, propose to take the time of the House by going over the same ground again.

During the general discussion on the Budget, hon. Members made valuable suggestions in regard to the provisions in the Bill. I have also received a large number of suggestions from trade and industry, professional organizations, economists, tax experts and others. I would like to convey my gratitude to the hon. Members as well as to others for their suggestions and comments on the budget.

After giving careful consideration to these suggestions, I have decided to modify some of the provisions in the Bill. I shall now briefly explain the proposed changes starting with proposals in respect of direct taxes.

*Moved with the recommendation of the President.